GOVERNMENT OF INDIA MINISTRY OF HUMAN RESOURCE DEVELOPMENT DEPARTMENT OF HIGHER EDUCATION

LOK SABHA UNSTARRED QUESTION NO. 1276 TO BE ANSWERED ON 25.11.2019

NEET Examination

†1276. SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government is aware of the decision given by the Madras High Court regarding NEET Examination;
- (b) if so, the manner in which the Government is likely to verify the thumb impression of those 4250 students who have got admission in Tamil Nadu;
- (c) whether it has also been stated in the said order that this system should be adopted in other parts of the country as well, since reports of frauds in admission are being received from other parts also;
- (d) whether NEET is also not a foolproof system;
- (e) whether NEET is encouraging private coaching and on the basis of coaching, 72 percent students have cracked the examination in the very first attempt whereas their score in 12th class is low as compared to other talented students of the same class;
- (f) whether the Government is aware that coaching classes are attenuating the significance of 11th and 12th classes because most of the students go to coaching classes, instead of attending the school classes, and they also clear NEET examination; and
- (g) whether NEET has blocked the path of poor and talented students and their dreams to become doctors are getting shattered now, if so, the details thereof and the reaction of the Government thereto?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT (SHRI RAMESH POKHRIYAL 'NISHANK')

- (a) & (b) : The Hon'ble High Court of Madras vide its order dated 24.10.2019 in WA No. 2931 of 2019 directed CB CID and the Forensic Department of Government of Tamil Nadu to verify the thumb impressions of the students admitted to various medical colleges in Tamil Nadu.
- (c) : Vide Order dated 04.11.2019 in the W.A. No. 2931 of 2019, the Hon'ble Madras High Court has directed the Central Government and the Medical Council of India "to verify whether they have received any complaint or whether

any malpractice has been done for getting medical seats in other States". Further, vide same order, the CBI has been directed by the Hon'ble Madras High Court "to verify as to whether CBI has got any complaint with regard to impersonation or other malpractices in the NEET Examination to get admission in the Medical Colleges in other States".

- (d) : National Testing Agency (NTA) is the designated authority for conducting NEET (UG). NTA informed that for conducting the exam, invigilators, centre superintendent and the deputy superintendent, observer and NTA representatives are deployed at each centre. For monitoring of the exam, city coordinators and State Coordinators are also deployed and detailed instructions are issued to these examination personnel for conducting NEET (UG) examination in foolproof manner.
- (e) to (g): As per Graduate Medical Education Regulations, 1999 of Medical Council of India, in order to appear in the NEET, a candidate has to obtain minimum 50% of marks in the qualifying examination (40% for SC/ST/OBC candidates 45% in respect of candidates with benchmark disabilities). To be eligible for admission to MBBS course, a candidate has to obtain minimum marks at 50th percentile in the NEET. However, in respect of candidates belonging to SC/ST/OBC, the minimum qualifying marks are at 40th percentile and in respect of candidates with benchmark disabilities, the minimum marks are 45th percentile for General Category and 40th percentile for SC/ST/OBC. The syllabus of the NEET has been framed after reviewing of various State syllabi as well as those prepared by CBSE, NCERT and COBSE to establish uniformity across the country keeping in view the relevance of different areas in medical education. The NEET evaluates minimum knowledge of a candidate in the relevant subjects expected at higher secondary stage.

In the interest of students, including the most disadvantaged, Ministry of Human Resource Development has launched Study Webs of Active Learning for Young Aspiring Minds (SWAYAM), which offers interactive course content such as video lectures, reading material, self-assessment through tests and quizzes and online discussion forum for clearing doubts for students from Class 9 to post-graduation. The content can be accessed free of cost by anyone, anywhere at any time. Another initiative of the Government called Indian Institute of Technology - Professor Assisted Learning (IIT-PAL) provides video content in Biology, Chemistry, Mathematics and Physics prepared by IIT Professors and Kendirya Vidyalaya (KV) teachers for Class XI and Class XII students aspiring to join Higher Educational Institutions. The content is available free of cost on dedicated DTH channels of SWAYAM PRABHA.
